CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI w.e.f. 10.10.2022

DIVISION BENCHES

Rules, Cases related to Judicial Officers, Commercial Appellate Division, Company Appeal, A.C.(D.B), Cont.(Cvl.), CMP, cases referred to DB:- Orders, Admission & Hearing. Any matter not assigned before any Hon'ble Division Bench. (Tied up and Assigned matters on Thursday) 1	1.	Hon'ble The Chief Justice	SION BENCI	LPA:- Orders & Admission.
(Monday to Wednesday) & (Thursday) (Is half) (Is half				Writ relating to Vires & Validity of Acts and
(It half)		· · · · · · · · · · · · · · · · · · ·	(Whole day)	Rules, Cases related to Judicial Officers,
Terefred to DB:- Orders, Admission & Hearing. Any matter not assigned before any Hon'ble Division Bench. (Tied up and Assigned matters on Thursday) W.P.(PIL):- Orders, Admission & Hearing. W.P.(PIL):- Orders & Admission & Hearing. Cont.(Cr.), CAT matters, WPT, T.A., Tax Cases CMP, Cont.(Cvl.), Cont.(Appl.), Grant of Tenderelating to the public service: Fresh Filing Orders, Admission & Hearing. (Tied up and Assigned matters on Thursday) W.P.(Cr.)[Criminal Writ petitions which arise out of special Acts, Rules and statutes which are to be heard by a D.B. and the W.P.(Cr.) which are referred to D.B. from single bench], W.P. (Habaes Corpus): Orders, Admission & Hearing. (Tied up and Assigned matters on Thursday) Thursday) Thursday W.P. (Habaes Corpus): Orders, Admission & Hearing. (Tied up and Assigned matters on Thursday) D. Ref., Cr. Appeal (D.B.) (including u/s 389 Cr.P.C), Aeq. Appeal (D.B.), Govt. Appeal (D.B.): Hearing. Cr.Appeal (D.B.): Hearing (on Bail & in		&		Commercial Appellate Division, Company
referred to DB: Orders, Admission & Hearing. Any matter not assigned before any Hon'ble Division Bench. (Tied up and Assigned matters on Thursday) 2 Hon'ble Mr. Justice Sujit Narayan Prasad (Friday) 3. Hon'ble Mr. Justice Aparesh Kumar Singh & Hon'ble Mr. Justice Deepak Roshan (Monday to Thursday) 4 Hon'ble Mr. Justice S. Chandrashekhar & Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday) 4 Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday) 5 Hon'ble Mr. Justice Rongon Mukhopadhyay & Hon'ble Mr. Justice Rongon Mr. Justice Rongon Mr. Justice Rongon Mr.		(Thursday)	(1st half)	Appeal, A.C.(D.B), Cont.(Cvl.), CMP, cases
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## Hon'ble Mr. Justice Aparesh Kumar Singh & Hon'ble Mr. Justice Deepak Roshan (Monday to Thursday) ## Hon'ble Mr. Justice S. Chandrashekhar & Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday) ## Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday) ## Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday) ## Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday) ## Hon'ble Mr. Justice Ratnaker Bhengra (Whole day) ## Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday) ## Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday) ## Hon'ble Mr. Justice Ratnaker Bhengra (Whole day) ## Hon'ble Mr. Justice Ratnaker Bhengra (Whole da				(Tied up and Assigned matters on Thursday)
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Cr.Appeal (D.B.) :- Hearing (on Bail & in		Hon'ble Mr. Justice Ambuj Nath		Appeal (D.B.) Cr.M.P., Cr. Rev.:- Orders,
		(Monday to Thursday)		Admission & Hearing.
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Custody).				custody).
Writ petitions in second round of litigation based				Writ petitions in second round of litigation based
on alleged delay or other grounds in disposal o				on alleged delay or other grounds in disposal of
mercy petitions or application for commutation				mercy petitions or application for commutation,
				Appeal of convicts who are still in custody (Jail
Appeals irrespective of Years).				Appeals irrespective of Years).
(Tied up and Assigned matters on Thursday)				

SINGLE BENCHES

1	Hon'ble The Chief Justice (Thursday)	(2 nd Half)	Tied up and Assigned matters .
2	Hon'ble Mr. Justice Aparesh Kumar Singh (Friday)	(Whole day)	All matters related to Fodder Scam, Tr. Petn. (Cvl.), A.B.A.:- Orders, Adm. & Hearing Cont. (Cvl.), CMP:- Orders, Adm. & Hearing. Cont. (Cvl), in which Hon'ble Judge is not available. Tied –up & Assigned matters
3	Hon'ble Mr. Justice S.Chandrashekhar (Monday to Thursday) (Friday)	(After the D.B.) (Whole day)	Cr. Rev. (Year 2015 & 2016):- Fresh Filing, Orders, Admission, Stay matters & Hearing as well as tied up and Assigned matters.
4	Hon'ble Mr. Justice Sujit Narayan Prasad (Thursday)	(2 nd Half)	WPC (Year 2013):- Fresh Filing, Orders, Admission & Hearing Cont. (C), CMP:- Orders Admission as well as Tied up & Assigned matters. Arbitration Matters only u/s 11(6) of Arbitration and Conciliation Act, 1996:- Orders, Admission & Hearing
5	Hon'ble Mr. Justice Rongon Mukhopadhyay (Friday)	(Whole Day)	B.A. :- Orders & Admission as well as Tied up & Assigned matters.
6	Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday) (Friday)	(After the D.B.) (Whole day)	B.A. :- Orders & Admission B.A. :- Orders & Admission as well as Tied up & Assigned matters.
7	Hon'ble Mr. Justice Ananda Sen (Monday to Friday)	(Whole Day)	WPS (Year 2021 onwards):- Fresh Filing. WPS (Year 2016 onwards), Cont. (C), CMP:- Orders, Admission & Hearing. (Tied up & Assigned matters on Friday).
8	Hon'ble Dr. Justice S.N. Pathak (Monday to Friday)	(Whole Day)	F.A.(From Year 2015 onwards), M.A. (From Year 2015 onwards), S.A.(From Year 2015 onwards), A.C. (SB) & C. Ref.:-Orders, Admission, Hearing & Stay Matters. Cont.(C), CMP:-Orders & Admission. (Tied up & Assigned matters on Friday).

9	Hon'hla Mu Instina Daisch Chankan	(Whole day)	WDC (Voor 2021 onwards) . Fresh Filing
9	Hon'ble Mr. Justice Rajesh Shankar (Monday to Friday)	(Whole day)	WPC (Year 2021 onwards) :- Fresh Filing.
	, , ,		WPC (Year 2017 onwards), S.C.L.P., C.R.,
			Cont.(C), CMP :-Orders, Admission &
			Hearing.
10			(Tied up & Assigned matters on Friday).
10	Hon'ble Mr. Justice Anil Kumar	(Whole day)	F.A. (Year up to 2014), M.A (Year up to
	(Monday to Friday)		2014), S.A.(Year up to 2014):- Orders,
	(ivioliday to Friday)		Admission, Hearing & Stay Matters.
			Cont.(C), CMP :- Orders & Admission.
			(Tied up & Assigned matters on Friday).
11	Hon'ble Mr. Justice Rajesh Kumar (Monday to Friday)	(1st half)	W.P.L. :- Fresh Filing, Orders & Admission,
	(iviolitaly to 11 lary)		Stay Matters & Hearing.
		(2 nd Half)	Cr. Appeal(S.J.) :- Orders & Admission
			Acq. Appeal :- Orders, Admission & Hearing
			Cr.Appeal(S.J.) (2011 onwards):-Hearing
12	Hon'ble Mrs. Justice Anubha Rawat	(Whole day)	(Tied up & Assigned matters on Friday). WPS (Year up to 2020) :- Fresh Filing. WPS
	Choudhary	(whole day)	(Year up to 2015), Cont.(C), CMP :Orders,
	(Monday to Friday)		Admission & Hearing.
13	Hon'ble Mr. Justice Kailash Prasad Deo	(Whole day)	(Tied up & Assigned matters on Friday). WPC [Year upto 2020]:- Fresh Filing.
10	(Monday to Friday)	(whole day)	WPC Year upto 2016 (except Year 2013),
			Cont.(C), CMP:- Orders,
			Admission, Stay Matters &Hearing.
1.4			(Tied up & Assigned matters on Friday).
14	Hon'ble Mr. Justice Sanjay Kumar Dwivedi	(1st half)	Cont.(Cr.), Cr.M.P.(P.C. Act), Cr.M.P.(year 2015
	(Monday to Friday)		onwards), Cr.Ref., P.C. Act, Tr. Pet.(Cr.), and
			Criminal Writ matters (including P.C. Act &
			C.B.I.):- Orders, Admission, Stay matters &
			Hearing.
			Cont.(C), CMP:- Orders, Admission &
			Hearing.
			(Tied up & Assigned matters on Friday).
		(2 nd Half)	Cont.(Cr.), Cr.M.P., Cr.Ref.,Tr. Pet.(Cr.) and
			Criminal Writ matters (including P.C. Act &
			C.B.I.matters):-Fresh Filing.
			A.B.A. & B.A (P.C. Act including C.B.I.):-:
			Orders, Admission, Hearing & Stay matters.
15	Hon'ble Mr. Justice Deepak Roshan	(After the	Cr.Rev. (Year up to 2014):- Orders, Admission
	(Monday to Thursday)	D.B.)	& Hearing,
	(Friday)	(Whole day)	Cont.(Cvl.), CMP:- Orders, Admission &
	(11447)		Hearing as well as Tied up & Assigned matters.

16	Hon'ble Mr. Justice Subhash Chand		B.A. :- Orders & Admission .
	(Monday to Friday)	(Whole day)	(Tied up & Assigned matters on Friday).
17	Hon'ble Mr. Justice Gautam Kumar	(Whole day)	CMP under Article 227 of Constitution of India
	Choudhary		:- Fresh filing, Orders, Admission & Hearing.
	(Monday to Friday)		All Election petition:- Orders, Admission &
			Hearing.
			All Arbitration matters (except u/s 11(6) of
			Arbitration and Conciliation Act, 1996),
			WPC grouping (arising out of Arb. and
			Conciliation Act), Company Petitions,
			Company Appeals(SJ), Suits (arising out of
			company matters), Testamentary Suits,
			Probate and Letters of Administration matters
			and Original Criminal Miscellaneous cases
			(arising out of Company matters), Cont.
			(Cvl.), CMP :Orders, Admission & Hearing.
			(Tied up & Assigned matters on Friday).
18	Hon'ble Mr. Justice Ambuj Nath	(Whole day)	A.B.A. (excluding P.C. Act and C.B.I. matters):- Orders & Admission .
	(Friday)		as well as Tied up & Assigned matters.
19	Hon'ble Mr. Justice Navneet Kumar	(1st half)	Cr. Appeal (S.J.) (Up to 2009):-Hearing
	(Monday to Friday)		(Tied up & Assigned matters on Friday).
		(2 nd Half)	Cr.M.P. (year up to 2014) :- Orders Admission, Stay matters & Hearing.
20	Hon'ble Mr. Justice Sanjay Prasad	(Whole day)	Cr.Rev. :- Fresh Filing
	(Monday to Friday)		Cr.Rev. (2017 onwards) :- Orders,
			Admission & Hearing
			Cr. Appeal (S.J.) (Year 2010):- Hearing (Tied up & Assigned matters on Friday).
21	Hon'blo My Instice Duadeen Vurser	(Whole day)	. 1 5
41	Hon'ble Mr. Justice Pradeep Kumar Srivastava	(whole day)	A.B.A. :- Orders & Admission (excluding P.C. Act and C.B.I. matters)
	(Monday to Friday)		(Tied up & Assigned matters on Friday).

- Note :- 1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.
 - 2. LISTING OF CMP AND CIVIL REVIEW CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABLE DUE TO SUPERANNUATION/TRANSFER ETC. THEN IN THAT CASE SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OR THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.
 - 3. ALL MOTIONS WITH REGARD TO B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE SUBHASH CHAND .
 - 4. ALL MOTIONS WITH REGARD TO A.B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE PRADEEP KUMAR SRIVASTAVA.